

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 261 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2020

Name of the Company:

A.K.Steel (India)

V/s

Sharma Surgical & Engineering Pvt Ltd

Section:

9 Insolvency and Bankruptcy Code, 2016


ORDER

Learned Counsel Mr. Kunal P Vaishnav appeared on behalf of Universal Legal for Operational Creditor.

He files withdrawal purshis stating that matter has already been settled out of Court and seeking permission for withdrawal of this matter. Permission for withdrawal is granted.

Matter stands withdrawn and disposed of.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 15th day of September, 2020

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